

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 486\*  
TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2026**

**FACULTY AND SUPPORT STAFF IN AIIMS**

**\*486. DR. MOHAMMAD JAWED:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that approximately 2,000 faculty posts and 15,000 support staff posts are currently vacant across various All India Institutes of Medical Sciences (AIIMS) in the country, if so, the details thereof; and

(b) the manner in which the Government ensures effective functioning of these institutes and the fulfilment of the objectives for which they were established?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 486\* FOR 27<sup>TH</sup> MARCH, 2026**

(a) & (b) Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) aims at correcting regional imbalances in the availability of affordable tertiary healthcare services and to augment facilities for quality medical education in the country.

Under the Scheme, setting up of 22 new All India Institute of Medical Sciences (AIIMS) across the country has been approved, out of which 18 AIIMS are functional with OPD, IPD and teaching-learning facilities and the remaining 4 AIIMS are under different stages of operationalisation.

As per All India Institute of Medical Sciences Act, 1956 (as amended in 2012), the Institute Body is the apex statutory authority responsible for steering the overall governance of the Institute. The Governing Body acts as the executive committee responsible for managing the affairs of the Institute. In addition, the Institute may constitute Standing Committees viz. Standing Finance Committee, Standing Selection Committee, Standing Academic Committee etc. for discharge of various functions.

The details of sanctioned, filled and vacant faculty and non-faculty posts in various operational AIIMS, are at **Annexure**.

Creation of posts and recruitment is a continuous process. Filling up of vacant faculty/non-faculty positions is contingent on various factors including availability of suitable/eligible/qualified doctors/health professionals, reservation roster, location of the Institute etc.

In order to expeditiously fill vacant sanctioned positions in the AIIMS, following special measures have been taken by the Ministry of Health and Family Welfare:

(i) Standing Selection Committee (SSC) has been constituted in each Institute as per the provision of their respective Act for selection of faculty etc. Each Institute is mandated to conduct four meetings of the SSC in a year.

(ii) Provision has been made for engagement of retired faculty at the level of Professor, Additional Professor and Associate Professor, on contract basis, in new AIIMS, up to the age of 70 years from Institutes of National Importance (INIs) and Government Medical Colleges (GMCs).

(iii) Visiting Faculty Scheme has been formulated to allow Professors, Additional Professors and Associate Professors, who are holding academic positions in Government Institutions within India or academic Institutions outside India, to be the Visiting Faculty in new AIIMS for teaching purposes.

(iv) Nursing Officer Recruitment Common Eligibility Test (NORCET) is conducted by AIIMS Delhi for recruitment of Nursing Officers for various AIIMS twice a year.

(v) Common Recruitment Examination (CRE) in 2025 was conducted by AIIMS Delhi twice in the year for recruitment to Group B and C non-faculty positions in various AIIMS.

(vi) The Institute of National Importance Combined Entrance Test (INI-CET) for selection of Junior Residents (Academic) and the Institute of National Importance Super Speciality (INI-SS) Exam for selection of Senior Residents (Academic) for various AIIMS are conducted by AIIMS Delhi twice a year.

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## ANNEXURE

**The Status of Faculty and Non-Faculty positions in all AIIMS**

Sl. No.	AIIMS	Faculty position			Non-Faculty position		
		Sanctioned	In position	Vacant	Sanctioned	In position	Vacant
1	New Delhi (Delhi)	1306	860	446	13911	11369	2542
2	Bhopal (Madhya Pradesh)	312	239	73	3874	3016	858
3	Bhubaneswar (Odisha)	337	238	99	3963	3028	935
4	Jodhpur (Rajasthan)	405	221	184	4048	3346	702
5	Patna (Bihar)	305	219	86	3884	2756	1128
6	Raipur (Chhattisgarh)	305	209	96	3884	2910	974
7	Rishikesh (Uttarakhand)	355	229	126	4095	3042	1053
8	Bathinda (Punjab)	219	149	70	2090	1732	358
9	Bibinagar (Telangana)	183	132	51	1374	907	467
10	Bilaspur (Himachal Pradesh)	217	133	84	1511	1029	482
11	Deoghar (Jharkhand)	208	131	77	1712	1069	643
12	Gorakhpur (Uttar Pradesh)	213	125	88	1523	1007	516
13	Guwahati (Assam)	183	117	66	1630	961	669
14	Jammu (Jammu & Kashmir)	183	115	68	1311	966	345
15	Kalyani (West Bengal)	309	175	134	2221	1474	747
16	Madurai (Tamil Nadu)	183	74	109	1011	39	972
17	Mangalagiri (Andhra Pradesh)	309	172	137	1953	1510	443
18	Nagpur (Maharashtra)	373	254	119	2107	1637	470
19	Raebareli (Uttar Pradesh)	209	108	101	1613	1135	478
20	Rajkot (Gujarat)	183	81	102	1410	667	743

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